

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1632/ND/2019

In the matter of :

Manav Chawla & Anr.

.. PETITIONER

Vs.

Magic Info Solutions (P) Ltd.

.RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 24.9.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Sanjay jain, Advocate

For the Respondent/Corporate Debtor : Mr. Brijesh Chandra Tripathi, AR and Mr.

Yogendar (AR).

ORDER

At the request of Ld. Counsel for the parties for reporting Settlement in the matter, post this matter on 09.10.2019.

-sd/-

(K.K. Vohra)
MEMBER (TECHNICAL)

Surjit

-sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)